5615 Written Answers AGRAHAYANA 4, 1888 (SAKA) Threatend Closure 5616 of Textile Mills (C.A.)

- (b) the total requirement per year;
- (c) the quantity produced in the country; and
- (d) whether there is any proposal to set up a new factory to augment production?

The Minister of Industry (Shri D. Sanjivayya): (a) The following imports were made during the years 1963-64, 1964-65 and 1965-66:-

> 1963-64 1964-65 1965-66 (Rs.) (Rs.) (Rs.)

(1) Cin ematog-

raphic films not

expused 188,13,000 219,34,000 252,11,000

(2) Pho.ographic film raw

sensitised 28,64,000 41,62,000 59,09.000

- (b) The estimated requirement of raw films by end of IIIrd Plan period is 3.8 million sq. mertes. The requirement of raw films for the 4th Plan period has not yet been finalised.
- (c) and (d). No unit in the Private Sector has been set up for the manufacture of raw films. However, one unit in the Public Sector-M/s. Hindustan Photo Film Manufacturing Company has been licensed for the manufacture of raw films. This unit expects to commence production during the end of this year and by the end of second year of the Fourth Plan, it is expected to meet the country's entire requirement of raw films.

सम्बलपुर-टिटिलागढ संब्शन पर रेल दुर्घटना

2508. श्री शिकरे: श्री य० व० सिंह : श्री हकम चन्द कछवायः

क्या रेलवे मंत्री यह बनाने की कृपा करेंगे

किः

(क) क्या यह सच हैं कि दक्षिण पूर्व रेलवे के सम्बलवर टिटिलागढ संक्शन पर एक मालगाड़ी की दुर्घटना हो गई थी, जैमा कि 10 नवस्वर, 1966 के नवभारत टाइम्स में पुष्ठ 1, स्तम्भ 6 पर प्रकाशित हम्रा है ;

- (ख) यदि हां, तो उससे जान ग्रीर
- माल की कितनी हानि हुई ; ग्रौर
 - (ग) दुर्घटना के क्या कारण थे ?

रेलवे मंत्रालय में उपमंत्री (भी शाम नाथ) : (क) जी हां, लेकिन दुर्घटना 8–11–1966 को हुई।

- (ख) किसी र्रिकी मत्यु नहीं हुई । रेल सम्पत्ति को लिगभग 1,46,000 रुपये को क्षति का भ्रमुमान है।
- (ग) पटरी से छेड़ छाड़ करने के कारण दुर्घटना हुई ।

Ancillary Industries Sub-Committee

2509. Shri D. C. Sharma: Will the Minister of Industry be pleased to refer to the reply given to Starred Question No. 696 on the 26th August, 1966 and state:

- (a) the progress made by the Ancillary Industries Sub-Committee in submitting its report to Government; and
 - (b) the reasons for delay?

The Minister of Industry (Shri D. Sanjivayya): (a) The Ancillary Industries Sub-Committee has already submitted its first report on the work done during the meetings held so far. The next meeting of the Committee is scheduled to held on the 15th and 16th December, 1966.

(b) Does not arise.

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

THREATENED CLOSURE OF COTTON MILLS ON ACCOUNT OF NON-AVAILABILITY OF COTTON

श्री मधु लिमये (मुंगेर) : ग्रध्यक्ष महोदय, मैं भ्रविलम्बनीय लोक महत्व के निम्न विषय की ग्रोर ज्यापार मंत्री का ध्यान दिलाना चाहता हुं ग्रीर प्रार्थना करता <u>ਛਂ</u>

श्री मौर्यं (ग्रलीर क्): ग्रध्यक्ष पहोचा. इस काल एटेंगन मोणन का करा महत्व रह गया ह, श्रापने क्राप्त का श्रखबार एका होगा, क्या उसके बाद दसका कोई महत्व रह गया है ? शापको इसके लिये मंत्री महोदय को बड़ी मजबूती के माथ कहना चाहिये, जब इस नरह से वे बाहर बयान दे देते हैं तो इसका क्या महत्व रह जाता है ?

Shri S. M. Banerjee (Kanpur): There was no call attention notice in the Rajya Sabha. A supplementary question was put and the minister tried to answer. In today's Times of India it is said: "Textile Mills' Closure to be averted. Shah confident of evolving steps." Sir, yesterday I gave an adjournment motion and a calling attention notice. I was told by your office that it would be replied today. Naturaly I did not want to put any question yesterday. What is this House being reduced to, Sir?

The Minister of Commerce (Shri Manubhai Shah): Yesterday there was a specific question in the Rajya Sabha and I had to answer it.

Mr. Speaker: We are not taking notice of what happened in Rajya Sabha. He is referring to some statement in the papers.

Shri Manubhai Shah: The papers might have written something out of the answer I gave in the Rajya Sabha.

Shri S. M. Banerjee: The Times of India report says:

"The Government appears to be confident about being able to prevent the fortnight's closure of textile mills proposed by the Indian Cotton Mills Federation. The Commerce Minister, Mr. Manubhai Shah, is understood to have given this assurance when the matter came up for discussion at the highest level today."

What can be a higher level than this Parliament, Sir?

Mr. Speaker: That might be their conjecture.

श्री मधु लिमयं : श्रष्ट्यक्ष महोदय, मैं ग्रजं तक कि मैंने 14 ता० को यह नोटिस दिया था, उस वक्त ग्रगर ग्राप इसको ले लेते तो यह झंझट न होता।

मैं अविलम्बनीय लोक महत्त्व के निम्न विषय की भ्रोप व्यापार मंत्री का ध्यान दिलाता हूं भ्रीप प्रार्थना करता हूं कि वह इस बारे में एक यक्तव्य दें—

> "रूई उपलब्ध न होने के कारण कपड़ा मिलों को बन्द किये जाने की ब्राणका ।"

Shri Manubhai Shah: Sir, the statement is rather long. I will slowly read it and I request the House to give me a patient hearing.

As the House is aware, there have been reports of some closures of cotton textile mills in the last few weeks due to shortage of cotton.

drought has affected the Sever cotton crop of the current season (1966-67) resulting in a downward revision of its earlier estimate. crop which was originally estimated at 60 lakh bales, is now placed at around 55 lakh bales. While, thus, the availability of cotton in the country is likely to fall short of the original expectations, the requirement of the industry has registered an increase on account of the addition to the installed capacity of spindles. The mill consumption of cotton in the current season is expected to be about 66 lakh bales per year (5.5 lakh bales per month) against 63 lakh bales per year (5.25 lakh bales per month) in the previous season (1965-66). There has also been considerable delay (four to six weeks) in the arrival of the new crop in certain areas due to failure of monsoon and too much delayed rains.

All these factors taken together have been mainly responsible in creating scarcity and lean cotton stocks with

most mills which, in turn, has led to a scramble for the available supplies of cotton. This has influenced the sentiment of the market and prices of all types of cotton have been ruling well above the ceilings announced in July last. The threat of closure of some mills for want of cotton especially in view of their inability in many cases to pay the high prices demanded, has added to the seriousness of the situation. In all so far, three mills in the Gujarat Region, one mill in Bombay and one mill in Madhya Pradesh have closed for want of cotton. other mills in different regions of the country have been resorting to partial closures of shifts or reducing the working of spindles due to lean supplies of cotton available witht them. I am glad to inform the House that after I prepared the statement, two mills have restarted working and therefore in all only three mills have been closed.

Ever since the beginning of the new crop season i.e. from September 1966, Government have held discussions, from time to time, with the main interests concerned in order to evolve the measures necessary to meet the situation. As a result of these discussions, Government have already taken several steps aimed at securing an orderly distribution of the new crop cotton. These are briefly as follows:-

- (1) The regional Mill-owners Associations have arranged loans of cotton from the surplus mills to the needy mills, on mutually acceptable terms.
- (2) The Textile Commissioner has been legally requisitioning cotton from mills with larger stocks to meet the immediate requirements of the needy mills.
- (3) For the same purpose, requisitioning of cotton from trade has also been undertaken.

(4) Movement of cotton has regulated within and from all cotton growing areas.

Maximum limits have been prescribed for the holdings of stocks of cotton by mills. For the present, no mill will be allowed to keep stocks of cotton beyond its two months requirements. This limit may have to reduced further, if considered necessary.

It is also being ensured that foreign cotton already released for import arrives expenditiously. In all, arrangements have been made to import cotas follows for the current season: --

- (a) 3.75 lakh bales from U.S.A. under P.L. 480.
- (b) 5.00 lakh bales from global cotton.
- (c) 0.50 lakh bales under U.S.A. barter.
- (d) Further it is proposed to make efforts for the 1966-67 cotton year (September 1966 to August 1967) to import 3 to 4 lakh bales more from abroad.
- 5. Following the implementation of some of these measures, any large scale closure of mills for want of cotton has generally been avoided hither-
- Prompt action has been intitiated for making cotton available in all these cases and two of these mills have already resumed working and it is hoped that the other two would also be in a position to restart shortly. Earlier, some mills in West Bengal were also reported to be experiencing difficulties in securing the required supplies of cotton. As a matter of fact, one mill was to close yesterday. We prevented its closure and the Keshoram Cotton Mills is continuing to work. As soon as intimation was received from the State Government of West Bengal, steps were taken to make some supplies available to these

mills from the Punjab, and, thus, their closure has been avoided so far.

The present difficult situation is likely to continue at least till about the end of December, 1966, when the new crop will start moving in bulk. Thereafter, the position is expected to improve somewhat. Taking a view of the season as a whole, it would not be proper to take an alarmistic about the overall cotton supply position. The current season started with opening stock of about 22 lakh bales. This, together with the estimated crop of 55 lakh bales and imports of about 8 lakh bales, is expected to give a total availability of about 85 lakh bales. Further imports would also be considered as mentioned in para 4(d) above. $\mathbf{A}\mathbf{s}$ against availability, the total requirements on account of mill consumption (about 66 lakh bales), exports (2.5 to 3.0 lakh bales) and extra factory consumption (abut one lakh bales) are expected to be of the order of 69.5 to 70 lakh bales, leaving a stock of about 15 lakh bales including about 4 to 5 lakh bales of Bengal Deshi and other non-spinnable varieties of cotton at the end of the 1966-67 cotton season. No doubt this is comparatively smaller carry over than what may be termed as safe or satisfactory carry over at 20 to 22 lakh bales. This closing stock may in fact be somewhat larger, if the crop turns out to be more than 55 lakh bales, as is expected by a section of the trade. In the context of this overall supply position and the measures which Government have taken and are taking in order to tide over the present difficulties, the action taken by the Indian Cotton Mills Federation in advising all the mills to close down for a fortnight, from 19th December, 1966, to 2nd January, 1967, would appear to be totally unnecessary.

It is proposed to discuss these latest developments further with the representatives of the industry, trade, growers and labour next week on Thursday, the 30th November, and Friday, the 1st December, 1966.

All the cotton growing State Governments of the country are fully co-operating with the Central Government to see that the cotton growers receive appropriate ceiling prices for the respective varieties of cotton. Appropriate ceiling prices in India compare very favourably with corresponding prices of similar cottons in other countries. It is, therefore, not possible to remove the ceiling prices of cotton in the current season. The prices have been announced already in the beginning of the season for the whole cotton year.

Mills (C.A.)

It is also not possible to remove the partial control on cloth of mass consumption because with any removal of control on ceiling prices of cotton or on the controlled varieties of cloth, the cloth prices for the average consumer of most popular varieties will shoot up to very high levels making the cloth mass consumption very dearer. Again, the very high prices that some economically strong mills can afford to pay after any removal of the ceiling prices of cotton will make it impossible for the scores of weak mills to buy their requirements at those prices of cotton and sell their cloth and thus a major factor of closure of such units will emerge. Thus, it is not possible to consider any removel of ceiling prices of cotton or removal of the partial controls on the prices of cloth of mass consumption.

For assurang the cotton growers, both the mill industry and the Government are assuring the cotton growers that throughout the cotton year 1966-67, proper arrangements would made to ensure that the growers receive appropriate ceiling prices for their respective varieties of cotton. I am sure that the measures which the industry, the State Governments and the Central Government are taking will, in fact, assure the cotton growers throughout the year. During the whole cotton year the grower will get prices lower than the appropriate ceiling prices. At the same time, the Central Government and the State Governments would request the full co-operation of the growers and the co-operative societies and the trade to see that the mills are provided with cotton at the appropriate ceiling prices.

With respect to trade, Government would request the full co-operation on behalf of this House and myself that orderly trading should be continued by them without any non-co-operation or interuption on their behalf. The cotton textile mills are being permitted to directly buy cotton or kapas (unginned cotton) from the growers or their co-operative societies wherever the trade withholds such marketing and where trade does not cooperate. Government would also contemplate the State Trading Corporation to intervene on behalf of growers and the industry where full cooperation of traders is not forthcoming; and where the traders in any area withhold the co-operation in marketing the crop in an orderly and smooth manner both unginned cotton (kapas) and cotton at the appropriate ceiling prices, direct mill buying or buying through Central, State and Cooperative agencies will be resorted to.

Government would also requisition as and when necessary cotton from all such stocks whether held by growers, traders or mills who refuse to market the stocks within the regulations and at the appropriate ceiling prices for such varieties of cotton.

I can, therefore, assure the Hon'ble House and the country that all these matters are being comprehensively looked into and dealt with. Every effort is being made to avert block closures and keep all the mills running to the full capacity to the extent possible and only resort to a small cut in production or partial closure of a few units if and where found totally unavoidable for a short period.

The Central Government and all the State Governments are keeping a continuous watch in the interest of industry, labour, trade and cotton growers so that this difficult period of the next four to six weeks for the cotton textile industry is tided over in a satisfactory manner.

भी मधु लिमये : मंत्री महोदय के लंबे बयान से एक निष्कर्ष या नतीजा निकला कि मिलों की जो शक्ति, कैंपैसिटी लाइवेंस की गई है और उन की जो मांग है स्था पैदाबार ग्रीर ग्राधात, इनमें जो कतलन रखनो क हिये वह रखने में आप की योजना पर्णस्या असफल हो गयी है। मैं वतलाना चाहता है कि पिछली बार जब आप से सवाल किया गया या कि सुपरकाइन ग्रीर फाइन कपड़े का दाम कितना बढ़ा है तब ग्राप ने कहा था कि चंकि यह नियन्त्रण कक्षा के बाहर है इस लिये इस के प्रांक हे मैं नहीं रखता। वया सरकार को पता है कि मिल बालों के जरिये यह मांग की गई है कि दाम नियन्त्रण को एकदम सम्पन्त किया जाये ।साथ ही साथ किसानी की जी दाम भिलता है रुई का उसको घटाने की साजिल भी की जारही है। सिल याले भ्रपना दास े बढ़ाना चाहते हैं। ग्रीर किसानी का घटाना चाहते हैं। इस लिये मैं जानना चाहता हं कि इस वक्त जो मिलों के बन्द होने की समस्या बाई है उसका स्थायी हल निकालने के लिए भ्रीर उपभोक्ता भ्रीर किसानों के हितों की रक्षा करने के लिए भरकार क्या ठीस कार्रवाई कर रही है।

श्री सनुभाई साह : मैं ने अपने स्टेटमेंट में बतलाया कि हम इस कर्म में पहले 62 लाख गांटों की आणा करते थे, उस के बाद उमें घटा कर 60 लाख किया गरा और उसके बाद फिर 55 लाख कर दिया गया । स्पिंडल कैंग्रीसटी जो दी जाती है वह हमारे सारे काटन के इस्डिजिनस श्रोडकणन और और इस्पोर्ट पर दिलाई कर केदी जाती है। इस लिए यह कहना गलत है कि हमारी प्लैनिंग के अन्दर कोई कमजोरी है। हुस्स सवाल ग्रोअर्स के बारे में या। मैं ने साफ बतलाया कि ग्रोअर्स का पूरा खयाल रक्खा जायेगा। किसी भी काटन ग्रोभर की

[श्री मनुभाई शाह]

ऐप्रोप्रिएट सीनिंग प्राइस से नीने दाम नहीं दिया जायेगा, मिलें चाहें या न चाहें। इर तरह से ग्रोभर का रक्षण किया जाता है। नेकिन यह ग्रोभंस का फर्ज भी हो जाता है कि वह भ्रपने पैरों पर खड़े हों क्योंकि इसी निए उन को रक्षण दिया जाता है।

डा० राम मनोहर लोहिया (फर्रुखाबाद): मंत्री जी के बयान में बारिश फेल हो गई यह ज्ञान्द कई बार द्याये हैं। मैं सब से पहले इस के लिए भ्रपना विरोध बतलाना चाहता हं कि जब सरकार फेल हो जाती है जमीन के नीचे का पानी इस्तेमाल करने में तब वह भ्रपनी जिम्मेदारी हमेशा बारिश के ऊपर हाल देती है। ऐसा कुछ इन्तजाम होना चाहिए जिस से मंत्री लोग ग्रपनी जिम्मेदारी से भाग न जायें ग्रौर बारिश के ऊपर उसे टाल न सकें। मेरा सवाल जहां सती मिलों के सम्बन्ध में कच्छे माल ग्रीर रूई को ले कर है वहां पूरानी मणीनों ग्रीर दूसरे साधनों को ले कर के भी 🕏, कि भारत की रूती मिलें ठीक तरह से चल नहीं रही हैं। सरकार बार-बार उन को कर्जाभी देती है। तो क्यासरकार ने कोई ऐसी व्यापक योजना बनाई है जिस से उन भिलों को ठीक तरह में चलाने के लिए, हिन्दस्तान के श्रन्दर कपड़े की खपत की बढ़ाने के लिए भार विदेशी व्यापार की बढिया बनाने के लिए कुछ ज्यादा व्यापक तरीके से मिलों को सुधारा जाये फिर कोई रकम दे। मैं यह भी जानना चाहता हं कि श्रब तक कितना पैसा दिया गया है कर्जे के रूप में और कितना रूपया श्रीर देना पड़ेगा उन को श्राध-निक बनाने के लिए जिस में हमारे यहां की बराब मगीनें सब ठीक हो जायें।

श्री मनुभाई शाहः पहली बात तो यह है कि कोई जिम्मेदारी सरवार रेन्स के रिष्ट पर नहीं डालना चाहती है। लेकिन हकीकल बो माननीय सदस्य को सामने रखनी ही पड़ेगी। इसने जिलना काप वा एस्टिमेट लगाया था उस के लिए जून से पहले रेन्स नहीं धाये, यह सारा देण जानता है। इस की वजह से काप घटी भीर हमको भ्रपने एस्टिमेट को बुबारा देखने की जरूरत पड़ी।

जहां तक भिलों के चलने का सवाल है, मैं माननीय सदस्य को भ्राश्वासन देना चाहता हं कि सारी तहकीकात हमारे पास मौजद है कि कौन सी भिल कैसी है। श्राज करीब 80 या 100 मिलें हैं जिन में ठीक से काम नहीं हो रहा है । माज हिन्दस्तान मिलों के हिसाब से दुनिया का सब से बढ़ा देश है जहां पर 600 के करीब भिले हैं। उनमें से कुछ कमजोर होंगी, कुछ लेटेस्ट होंगी। इस तरह की पंचरंगी स्थिति इस इंडस्टी में हुए बगैर काम नहीं चल सबराहै। हम ने श्रव तक रिनोवेशन के लिए कुल 40 या 45 करोड रुपया कर्जे के रूप में दिया है। पूरे रिनो-वेशन के लिए जो हमारा एस्टिमेट है वह हमारी कैपैसिटी के बाहर है। इस के लिए कोई 4 या साढे 4 भरब रुपया चाहिये। हिन्द्स्तान की मौजुदा एकानामी में इस को परा नहीं किया जा स्वता कि सारी इंडस्टी को एक दम से भाडत इंज कर दिया जाये। इस लिए ब्राहिस्ता-द्राहिरता हर पांच साल में काफी भिलों को भाडनीइज किया जा रहा

डा० राम मनोहर लोहियाः ग्रब तकः कुल कितना दिया है सरकार ने ।

श्री मन्भाई शाहः कोई ४० या ४५ करोड़ रुपना ।

डा०राशम्नंहरलोहियाः ग्रीरकुल साढे 400 करंड़ रु०चितिये।

श्रीमन्भाई शाहः जीहां।

shri S. M. Banerjee: From the statement it appears that some millowners have already started closure or partial closure on the ground that cotton was not available to them. In Kanpur some of the mills have already notified that there will be a partial elosure. So, I want to know whether there is any proposal by the Government to convene a meeting of the workers' representatives, the employers and the growers, a tripartite meeting as such, to discuss this entire If so, may I know whether instructions have been issued to all mill-owners not to close down wholly or partially these mills in the larger interest of the country and the workers?

Shri Manubhai Shah: Firstly, as the bon, Member is aware, the recommendation of the ICMF is only from 19th December. Therefore, it does not arise at the moment

Secondly, all the labour representatives, millowners, cotton growers and traders have been invited and the hon. Member is one of them. The invitation will be reaching him this evening or must have reached him already. I can assure this House that in terms of the statement that I have laid, we are trying to have the closure of as few mills as possible.

Shri S. M. Banerjee: He has said that the matter will be discussed. I will be very happy to discuss it. Instructions should be issued not to lay off any mill.

Shri Manubhai Shah: Whatever me possible under law will be done. Every effort is being made to see that nothing closes.

Shrimati TarkeshWari (Barh): May I know whether it is a fact that this problem was going en for some months and the Minister was aware of it. If he was aware that the situation was getting from had to worse, why did he allow the cituation to precipitate to this point before he has announced all these measures?

Shri Manubhai Shah; As I said, continuous measures have been taken. But where nature goes against us and imports cannot be afforded because of shortage of foreign exchange, naturally the results of all the problems must come before us and we are trying to solve them.

Shrimati Tarkeshwari Sinha: By what measures?

Manubhai Shah: The Shri measures have been given elaborately. There are seven pages,

Shrimati Tarkeshwari Sinha: Is it due to nature? This problem of want of cotton was before the Government for the last more than six months. At that time, coming of rains or the prospect of rains did not arise at all. I want to ask whether this rain business has come right now. I want to know why it was being precipitated for the past some months why is the Minister giving that answer that all this is because this nature. There is something basically very defective with cotton policy itself.

Shri Manubhai Shah: The question of cotton never came up before six months. It came only on 29th September for the information of the hon. Lady Member.

Shrimati Tarkeshwari Sinha: me inform the hon. Minister

Mr. Speaker: Now the hon. Lady Member shall resume her seat.

Shri Manubhai Shah: I will not accept a wrong statement. The previous closures of a few (Interruptions).

Vimla Devi (Eluru): Shrimati Why should you say hon. Lady Member? You may say hon. Member. (Interruptions).

An hon, Member: Ladies are always honourable.

No discrimination Speaker: Mr. might be made.

Shri Hari Vishnu Kamath (Hoshangabad): A member is a member even if he is a lady. That is what Mr. Mavlankar ruled.

Mr. Speaker: Mr. Alvares.

Shri Alvares (Panjim): It appears from the threat of the Indian Cotton Mills Federation . . .

Shri Manubhai Shah: I have not yet replied to the hon, Member. I would like to answer her.

The problem was that the question of cotton as a factor of closure never came up before 29th September, after the failure of monsoon was noticed. The previous closure of a few mills were really due to uneconomic old machinery and old mills which have been with us for the last 30 or 40 years. For that, correctives of modernisation and giving of new licences have been placed before the House and are being implemented for the past so many years.

Shri Alvares: All members are hon, members and the repetition of the word 'honourable' is rather redundant.

May I know whether the threat of the Indian Cotton Mills Federation....

Mr. Speaker: Lady is redundant, 'honourable' is redundant. Then what is left behind?

Shri Hari Vishnu Kamath: Only member stands.

Shri Alvares: It appears from the statement of the Indian Cotton Mills Federation that the reasons for a closure for fourteen days corresponded with the short supply of cotton. Now, it appears from the statement of the hon. Minister that it is not so. May I know whether the threat of closure was a manoeuvre to ease the controls on cotton and also to buy cotton below the ceiling price from the producers?

Shri Manubhai Shah: May I submit that I did not say that there was

a recommendation that the closure was not connected with cotton scarcity?

Shri Alvares: He said that it was alarming.

Shri Manubhai Shah: It is not as alarming as they think. We do not believe that closure for fifteen days is called for. But it is true that the difficulties of the mills are genuine. I do not want to under-estimate or under-rate their difficulty. We have got to meet the situation squarely by co-operation, and that is why a meeting of the different interests has been called for. Therefore, I would not subscribe to the view that this particular proposal with which we are in complete disagreement has anything to do with either reduction of the prices or removal of the controls. I have totally repudiated that. Nor are we going to remove the ceiling price of the controls on the mass consumption cloth.

श्री यशपाल सिह: (कैराना) मंत्री महोदय के वक्तत्य से पना चलता है कि सिफैं पांच लाख गांठों की कमी है। यह कमी ऐंधी नहीं है जो कि स्ट्रार पूरी न कर सके। यह जो साजिश की गई है इस तरह से मिलों को वन्द करने का क्या यह इस बात का प्रामण नहीं है कि मिल मालिक क्यरे की कमतें वढ़ाना चाहते हैं और किमानों के जगर प्रोक्योरमेंट जबदेंस्ती लादना चाहते हैं?

श्री मन्भाई शाह : कहां से लाद वहे है? पांच लाख गांठों की कभी कोई एक महीने की खराक होगी । इसिलए हमें सिप्पैयी से इस चीज को देखना चाहिए, हमदर्दी से सोचना चाहिये श्रीर सब की कोश्रोपरेशन ले कर शागे बढना चाहिये।

भी विश्वनाथ पाण्डें (गलेमपुर): यह स्पष्ट नजर आ रहा है कि परिस्थिति बहुत ही गम्भीर होने वाली हैं। देश के अन्दर कर्राय छ: सौ सूती मिलें हैं और उन मिलों में सात लाख के करीब मजदूर काम

Mills (C.A.)

करते हैं। यदि ये मिलें बन्द हो जाएं तो उत्पादन में कितनी कमी आएगी और कितने रूपये का नुक्सान होगा ?

श्री मनुभ ई शाह: बन्द न हों इसके लिए हम कोशिश कर रहे हैं, कट जितना कम से कम हो सकता है हो, इसकी हम कोशिश कर रहे हैं। इसका ग्रसर क्या होगा इसके बारे में मैं पहले से ही कैसे पता बता सकता हं।

Shrimati Renu Chakravartty (Barrackpore): Are Government aware that the closure of mills even in a State like West Bengal where we do not have a very large number of mills has been going on for quite some time and that even recently there was going to be a big closure? May I know whether this pressure which is being brought, and which Government say now that they are not going to accept, for the closure of the mills, will now be stalled by the decision which has now also been proposed by the committee of the Indian Cotton Mills Federation that from January, 3.6 per cent of the installed spindless in the mills will be scaled? That will be the second line of attack which they will take. May I know whether Government will give us a categorical answer that such a thing will also not be permitted?

Shri Manubhai Shah: The point is that these are all different suggestions. As I have said in my answer, our basic policy is that so long as we can meet the supplies of cotton, (because this is the basic point), as long as we are assured that the cotton is there, we shall try to aviod any cut or closure. Beyond that, before assessing the whole situation, it is difficult to say; as regards how much it is possible to get by way of imports, today in the present foreign exchange situation, I cannot prevail upon the Finance Minister to allow unlimited imports. So, in the light of the total availability, I can assure the House that minimum stoppage of minimum units and of the minimum spindles will be attempted for the minimum period.

श्री हकम चन्द कछत्राय (देवास) : क्यासरकार ने इस बात की खांज की है कि ऐसी बहुत सी मिलें हैं जो सोधे रूई काश्तकारों से ग्रपने कमिशन एजेंटस के जरिये खरीदती हैं। ग्रीर उन के पास स्टाक है ? यदि की है, तो मैं जानना चाहता हं कि कितनी मिलें हैं जिन के पास स्टाक है ?

म्राप ने कटाई कि पांचल । खगाठों की कमी है। मैं जानना चाहता हूं कि क्या भापको पहले रे पता नहीं था कि संकट प्राने वाला है ग्रीर ग्रगर थातो इन कमी को पुराकरने के लिए विदेशों से भी छापने बातचीत की है ? औरयदि की हैता किन किन देशों से की है ? क्यायह भी सही नहीं है कि भिल मालिक अपने कपड़े के दाम बढ़ाने के लिए यह सारी साजिश कर रहे हैं, स्टाक होने पर भी भिनों को बन्द करने जा रहे है ?

श्री ननभाई शाह ः मैंने बता दिया है कि 3 लाख 75 हजार तो पी० एल० 480 के यन्तर्गत या रही हैं. पांच लाख गलोबल की आप रही हैं और पचान हजार गांठें बार्टरकी था रही हैं। श्रीर भी फारेन एक्सचेंन मिलेगा तो कोशिय करेंगे

र्थाः हुकम चन्द कछवायः मैंन यह भी पुछाथाकि मिलों का सीधा सम्बन्ध है ग्रीर उन के पास स्टाक है। क्या सरकार ने खोज की है कि कितनी मिलों के पास स्टाक काफी है?

श्री मनभाई शाह: किसी के पास स्टाक इतनाज्यादा नहीं है।

श्री बडे (खारगोन): मध्य प्रदेश में इंदौर ऐसा मैंटर है जहां काटन मिलें सब से मधिक हैं। वहां कपास पैदा होती है। उसको बाहर भेजने पर सरकार ने प्रतिबन्ध लभा दिगा है । इसका बहा के सोधर्ज पर

5634

What is he going to do to check all these evils?

जो कपास पैदा करते हैं, बुरा धमर पड़ा है। कपास इस बार वहां बहुत कम पैदा हुई हैं जिसके कारण से इन्दौर में एक मिल बन्द हो गई है । मैं यह जानना चाहता हैं कि साज इन्दौर में कितना स्टाक है और वहां की नौ मिलज को काटन सप्लाई करने के लिए जासन ने क्या प्रबन्ध किया है।

श्री मनुप्राई शाह : मैं ने सब एरियाज के बारे में भी बनाया है। सीमान्य से इन्दौर में काटन को कमी की वजह से कोई मिल बन्द नहीं है। राजनन्दगांव में जो मिल बन्द हो गई थी, वह फिरांशल रोज ज की वजह से बन्द हुई थी।

श्री हुकम चन्द क@वायः भोगाल में भी एक मिल बन्द है।

भी मनुभाई शाह : वह दूसरी बात है।

श्री बड़ें: मंत्री महोदय ने कहा है कि जीन मिलें बन्द हो गई हैं, जिन में से एक एम० पी० की हैं।

श्री मनुभाई शाह जब राजनन्दगांव को मिल को काटन संलाई किया गया, तो पता चला कि वह कि इंसिज का झगड़ा है। कंट्रोलर ने उस के बार म राजवीत कर ली है, और वह गांदद कालू भी हो गई हो।

Shri D. C. Sharma (Gurdaspur): The hon, Minister was very kind to say that it was not an alarming picture. I agree with him. But surely it is a very frightful picture. First, there is the food an city and the invasion of PL-480; now there is cotton scarcity and the invasion of PL-480 and other things. May I know from the hon. Minister what he is going to do to stop hoarding, blackmarketing and profiteering and antisocial activities which are always the concomitant of scarcity in any field, and whether he is going to evolve some new machinery or whether he is going to leave it to the tender mercies of the machinery that we have now?

Shri Manubhai Shah: It is a very relevant question to which I have given an elaborate answer. Firstly, it is our intention continuously to grow more and more cotton. It is known to the House that during the last fifteen years considerable progress has been made in the field of cotton production; from 22 lakhs bales or so at the time of Partition, the current crop is 60 lakhs bales and we must thank our growers for that progress that they have made. But the demand for cotton . . .

Shri Sonavane (Pandharpur): The cotton grown in the Ahmedabad area has continuously gone down. What are the reasons for that?

Shri Joachim Alva (Kanara): The hon, Minister had himself admitted some time back that there had been a fall in production.

Shri Manubhai Shah: There has been no fall in production of cotton. On the contrary, it has been continuously rising but it has not matched up to the total requirements which are expanding continuously both for internal consumption and for export.

The hon. Member has asked what machinery we have when we are faced with scarcity. I have suggested the machinery that we shall requisite at the proper ceiling prices, keeping the interests of the growers in mind on the one hand and of the mills on the other.

Shri D. C. Sharma: How will he check the anti-social activities? They are bound to grow as a result of the scarcity.

Shri Manubhai Shah: That is what I have mentioned in my statement.

Shri Kaper Singh (Ludhiana): Before I put my question, I might be permitted to make a submission requesting you to make some observation on the practice of the Government, not infrequently indulged in, of either stalling or making infructuous matters which they think are likely to come up on the floor of this House, as has happened in this case.

Mr. Speaker: Now, he might put his question.

Shri Kapur Singh: In the context of the fact that the prices of cotton which are ruling are above the ceiling prices from 15 to 50 per cent, may I know whether Government are aware that while in the private sector the ceiling prices have been strictly enforced, in the public sector a blind eye has been turned for purchasing cotton at prices above the ceiling prices and if so, why this has been done?

Shri Manubhai Shah: No, I completely disagree with the hon. Member. No cotton mill in the public sector has purchased any cotton at prices higher than the ceiling, because they cannot do so.

Shri Kapur Singh: My question has not been understood. My question has not been understood. My question is why in the case of the private sector, the private cotton mills have been strictly forbidden to buy cotton at prices above the ceiling prices and if they try to do so the law is enforced, but this is not done in the case of the public sector mills and why this distinction and discrimination is made.

Shri Manubhai Shah: It is not a fact; if he can prove any instance of any public sector mill run by an authorised controller, which has paid prices above the ceiling, I am preputed to take action against him.

Mr. Speaker: Shri Hem Barua:

Shri Shivaji Rao S. Deshmukh (Parbhani): The question and the answer are vague on this issue as to what constitutes ceiling, because in the vocabulary of the hon. Minister...

Mr. Speaker: Order, order. He might resume his seat.

Shri Hem Barua (Gauhati): In his statement, the hon. Minister has said that there is a shortfall in cottom because of drought conditions in certain parts of the country. In view of fact that there are no drought conditions in any of the cotton growing areas—neither in U.P. nor in Bihar where drought conditions are rampant is cotton grown—are Government aware of a conspiracy launched by the Indian Cotton Mills Federation (a) to reap a huge advantage for themselves, and (b) to put the country in a disadvantageous position?

Shri Manubhai Shah: I have completely answered that there is no conspiracy in this matter. The rains also failed in Gujarat and the crop went down by 3 lakh bales; the rains did not fall in Maharashtra and the crop decreased by 4 lakh bales. Rains felt in Punjab and we got an extra one lakh bales. Overall, the country is today facing a shortage due to failure of rainfall of about 7 lakh bales.

Shri Indrajit Gupta (Calcutta-South-West): In conditions of cotton scarcity such as the Minister has described, it would be natural for some large units which may have built up relatively larger stocks beforehand not to reveal the full extent of the stocks because Government are now thinking in terms of equitable rationing of the available stocks. Have Government got any independent machinery of their own to actually physically verify the cotton stocks and not depend only on returns which the mills themselves supply?

Shri Manubhai Shah: We have sent our own inspectors in the last 1½ months to almost 600 warehouses. Cotton is not a thing which can be hidden under a bushel. The shortage is of a very great nature, of 4—6 lakh bales, not a few hundred bales here or there. Therefore, I can assure the hon. Member that no mill which has excessive stock can keep it away from Government